

में स्थित 342 कार्यालयों द्वारा मूल कार्य हिन्दी में किया जा रहा है।

(ख) राष्ट्रीयकृत बैंकों और जीवन

बीमा निगम में हिन्दी में काम कर रहे प्रशिक्षित टंककों/आशुलिपिकों तथा देवनागरी टाइपराइटर्स की संख्या नीचे दी गई है :-

	हिन्दी में कार्य कर रहे टंककों की संख्या	हिन्दी में कार्य कर रहे आशुलिपिकों की संख्या	देवनागरी टाइपराइटर्स की संख्या
राष्ट्रीयकृत बैंक	140	175	1544
जीवन बीमा निगम	1107	151	1174

बैंकों में मूलभूत सुविधाएं उपलब्ध कराये जाने के वास्ते पर्याप्त व्यवस्था है। भारतीय रिजर्व बैंक द्वारा तैयार किये गए प्रकाशनों के अतिरिक्त बैंक अपने कर्मचारियों के लिए अपनी संदर्भ सामग्री भी तैयार कर रहे हैं। जहां तक जीवन बीमा निगम का संबंध है, केन्द्रीय कार्यालय ने अपनी तकनीकी शब्दावली तैयार की है और शब्दकोशों और अन्य सहायक पुस्तकों के साथ-साथ यह सभी कार्यालयों को उपलब्ध कराया गया है।

*400. [Transferred to 22nd August, 1984].

Appointment of Chairman, Central Silk Board

2397. SHRI T. THANGABALU: Will the Minister of COMMERCE be pleased to state:

(a) whether a former ICS officer has been appointed as the Chairman of the Central Silk Board;

(b) if so, what are the reasons therefor; and

(c) whether the incumbent is holding other offices also under the Central or State Governments at present?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) to (c) Yes, Sir. He has been appointed as the Chairman of the Central Silk Board in view of his vast experience and understanding of decentralised development

programmes. Besides the Central Silk Board, he is a member of the Commission on Centre-State Relations headed by Justice R. S. Sarkaria and a part-time Honorary Member of the State Planning Commission of Tamil Nadu.

Acceptance of Hot Money by the Nationalised Banks

2398. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to the problems created by window dressing by the nationalised banks by the acceptance of hot money as reported in the 'Daily Telegraph' dated the 27th June, 1984; and

(b) what corrective steps Government have taken to prevent the banks from these undesirable activities?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b) The Government and Reserve Bank of India have been aware of problems that arise due to attempts by some banks to artificially bolster up their deposits at the end of the year. The Chief Executives of the banks have been advised to ensure that their staff do not adopt undesirable practices to inflate their deposits for the sake of dressing up the Balance Sheet. To discourage this